

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:809

ANSWERED ON:29.02.2000

POVERTY ALLEVIATION PROGRAMME

AJAY SINGH CHAUTALA;RAMANAND SINGH;RAMKRISHNA KUSMARIA;SUNIL KHAN;T.T.V. DHINAKARAN;THAAWAR CHAND GEHLOT

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details of poverty alleviation schemes launched and budgetary allocation made by the Government during each of the last three years till date;
- (b) the number of persons benefited under these schemes during the said period in each State;
- (c) whether the target fixed by the States in this regard have been achieved;
- (d) if so, the details thereof, State-wise; and
- (e) the steps taken by the Government for the effective implementation of these schemes?

Answer

MINISTER OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA)

(a): Swarna Jayanti Shahari Rojgar Yojana (SJSRY) was launched by the Government on all India basis with effect from

1.12.97 with a view to benefit urban poor. The scheme has three main components; namely, Urban Self Employment Programme

(USEP), Urban Wage Employment Programme (UWEP) and Community Structure. The budgetary allocation made by the Government under this programme is as under:-

1997-98 - Rs. 102.54 Crores
1998-99 - Rs. 162.28 Crores
1999-2000 - Rs. 126.35 Crores (RE)

(b): The statement showing the number of persons benefitted under different components of SJSRY as reported by the States is enclosed as Annexure-I.

(c)&(d): Under SJSRY, no targets are fixed by the Central Government. The matter pertaining to the targets under the scheme has been left to be decided by the State Governments in conformity with the guidelines of the scheme and result of beneficiary surveys. This has been done to ensure adequate flexibility in the operation of the scheme.

(e): For the effective implementation of the programme, this Ministry is monitoring the scheme through the quarterly progressive reports and through regular review meetings at the level of Minister/Secretary with the Secretaries of States/UTs.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.809 FOR 29.2.2000.

STATEMENT SHOWING NUMBER OF PERSONS BENEFITTED UNDER DIFFERENT COMPONENTS OF SWARNA J SHAHARI ROZGAR YOJANA DURING THE PERIOD 1997-2000 (7.2.2000)

SL. NO.	NAME OF STATE/UT	NO. OF BENEFICIARIES UNDER URBAN ASSISTED SELF EMPLOYMENT PROGRAMME (USEP)	NO. OF MANDAYS GENERATED	NO. OF BENEFICIARIES UNDER WAGE EMPLOYMENT PROGRAMME (UWEP) (IN LAKHS)	NO. OF BENEFICIARIES UNDER COMMUNITY STRUCTURES (IN LAKHS)

1.	ANDHRA PRADESH	10201	5.76	34.93
2.	ARUNACHAL PRADESH	NIL	1.04	-
3.	ASSAM	NIL	-	0.25
4.	BIHAR	590	4.65	4.28
5.	GOA	132	0.64	-
6.	GUJARAT	5647	1.97	8.89
7.	HARYANA	1365	0.44	0.80
8.	HIMACHAL PRADESH	263	3.99	0.12
9.	JAMMU & KASHMIR	1709	0.15	0.07
10.	KARNATAKA	641	6.40	8.35
11.	KERALA	17029	1.79	10.26
12.	MADHYA PRADESH	39064	14.58	7.23
13.	MAHARASHTRA	12654	6.79	14.44
14.	MANIPUR	NIL	-	-
15.	MEGHALAYA	414	0.25	-
16.	MIZORAM	688	0.92	0.40
17.	NAGALAND	NIL	0.27	-
18.	ORISSA	4778	14.78	12.07
19.	PUNJAB	2762	2.56	9.25
20.	RAJASTHAN	9216	3.60	9.46
21.	SIKKIM	33	0.44	-
22.	TAMIL NADU	1110	40.03	8.97
23.	TRIPURA	38	1.50	0.60
24.	UTTAR PRADESH	50415	29.37	56.23
25.	WEST BENGAL	548	11.60	50.41
26.	A&N ISLANDS	NIL	0.39	-
27.	CHANDIGARH	50	+	-
28.	D&N HAVELI	NIL	0.62	-
29.	DAMAN & DIU	39	0.04	0.005
30.	DELHI	100	+	6.33
31.	PONDICHERRY	199	0.15	2.00
	TOTAL	159685	154.72	244.81

+ NOT APPLICABLE.